GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4289
TO BE ANSWERED ON 28th MARCH, 2017

MANDATORY AADHAAR CARDS

4289.　　SHRI SUMAN BALKA:
**　　　　　SHRI RAKESH SINGH:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री　be pleased to state:

(a)　　whether in a step to better targeting subsidies and checking leakages, the Government has made it mandatory to have an Aadhaar number for availing benefits under the National Food Security Act (NFSA), if so, the details thereof;

(b)　　the details including number of beneficiary households which have linked their ration cards with Aadhaar number, State-wise;

(c)　　whether the Government also plans a cashless PDS to ensure 100 per cent digital payments, if so, the details thereof, if not, the reasons therefor;

(d)　　whether the linking of Aadhaar with Ration Cards is being done with the purpose of directly transferring the foodgrain subsidy into bank accounts, if so, the details thereof; and

(e)　　whether the same is likely to create problems for the differently abled and poor senior citizens in biometric identification due to faulty machines, if so, the details of the remedial action taken in this regard?

A N S W E R
MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b): Department has issued a Notification on 8.2.2017 under Aadhaar Act which requires individual beneficiaries under NFSA to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication to receive subsidies under NFSA (i.e. subsidised food grains or Cash Transfer of Food Subsidy under NFSA). Beneficiaries who are not yet enrolled for Aadhaar are required to make application for Aadhaar enrolment by 30th June, 2017 to get enrolled. Till the Aadhaar is assigned to the entitlements shall be given to such individuals on production of Ration Card and Aadhaar Enrolment ID slip or copy of his/her request made to State Govt. for Aadhaar enrolment along with any of the 8 documents e.g. Voter ID Card, PAN, Passport, Driving Licence, Certificate of Identity with photo issued by Gazetted Officer/Tehsildar on official letter head, Address card having name and photo issued by Deptt. of Posts, Kisan Photo Passbook, any other document as specified by State/UT Govt. etc. The present status of Aadhaar seeding in Ration Cards (State-wise) is enclosed as annexure-I.

(c):   Department has prepared a detailed roadmap and an action plan along-with State-wise targets to implement the various modes of cashless transactions. However, complete roll out of the strategy for cashless mechanism depends on readiness of the States/UTs, availability of adequate infrastructure, status of financial inclusion, level of Aadhaar seeding, awareness level of beneficiaries and telecom coverage etc. Accordingly, all States/UTs Governments have been advised to adopt a phase wise approach, starting with Metropolitan Cities, Municipal Corporations, Municipalities, District Headquarters and other urban areas where the conditions allow for an effective implementation and then eventually expanding it to semi-urban and rural areas.

(d):   The seeding of Aadhaar number with Ration Cards is being done for the purpose of correct identification and de-duplication of beneficiaries for rightful targeting of food subsidies i.e. removal of ghost/fraudulent/duplicate/ineligible beneficiaries as a result of Aadhaar based de-duplication.

(e):   The FPS automation involves, installation of Point of Sale (PoS) devices at FPS for authentication of beneficiaries, recording of sales to beneficiaries at the FPS; and uploading of transaction data in central server. Out of 5.26 lakh FPSs across the country, about 1.79 lakh FPSs have been automated so far. The biometric authentication is done through scanning of finger prints or iris and there is no denial of food grains to an entitled beneficiary due to faulty ePoS machine.

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ANNEX REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO 4289 TO BE ANSWERED ON 28TH MARCH, 2017 IN LOK SABHA.

Status of Aadhaar Seeding in Ration Cards *

Sl.	States/UTs	Total Ration Cards (Under NFSA)	Aadhaar Seeding (%)
1	Andaman & Nicobar	13,370	97
2	Andhra Pradesh	94,36,026	100
3	Arunachal Pradesh	1,76,342	44.50
4	Assam	57,55,686	0
5	Bihar	1,54,01,000	49.27
6	Chandigarh	59,402	100
7	Chhattisgarh	53,68,000	97
8	Dadra & Nagar Haveli	42,536	94
9	Daman & Diu	24,120	100
10	Delhi	19,45,358	100
11	Goa	1,38,361	89
12	Gujarat	72,30,246	93
13	Haryana	29,41,138	91
14	Himachal Pradesh	6,99,584	96
15	Jammu and Kashmir	15,97,288	62
16	Jharkhand	57,56,766	96
17	Karnataka	1,05,48,106	98
18	Kerala	34,33,036	98
19	Lakshadweep	5,110	98
20	Madhya Pradesh	1,15,37,855	89
21	Maharashtra	1,48,28,050	87
22	Manipur	5,17,093	1.28
23	Meghalaya	4,21,548	0
24	Mizoram	1,43,315	11.86
25	Nagaland	2,83,581	6.50
26	Odisha	86,13,870	86
27	Puducherry	1,62,456	100
28	Punjab	36,35,425	97
29	Rajasthan	1,02,05,458	95
30	Sikkim	96,911	73
31	Tamil Nadu	98,29,111	99
32	Telangana	49,27,847	100
33	Tripura	5,90,117	92.55
34	Uttar Pradesh	3,41,20,299	75
35	Uttarakhand	13,30,404	90
36	West Bengal	6,01,85,092	62
	Total	**23,19,99,907**	**76.83%**

Information maintained Ration Cards wise

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